

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 208 of 2014

Dated : 3rd November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. Samir Malik
Mr. Ravi Prakash**

**Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Hemant Singh
Mr. Matrugupta Mishra for R-1**

ORDER

Learned counsel for the State Commission has informed that they are not filing any reply and stated that they rely on the findings of the impugned order.

Post the matter for hearing on **21st November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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